Central Administrative Tribunal Principal Bench, New Delhi.

CP-251/2017 in OA-261/2017

New Delhi, this the 09th day of August, 2017

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Ashwani Kumar Gupta, aged 38 years, S/o Sh. Ram Kishore Gupta, Working as Investigator in Department of Social Welfare, Govt. of NCT of Delhi, R/o H.No. 135, Gali No. 1, Pratap Vihar-II, Kirari Suleman Nagar, Delhi-86.

Petitioner

(through Sh. Kuldeep Sharma for Sh. Yogesh Sharma)

Versus

- Sh. M.M. Kutty,
 Chief Secretary,
 Govt. of NCT of Delhi,
 New Sectt., IP Estate, New Delhi.
- Sh. Anil Kumar Singh,'
 Secretary,
 Department of Social Welfare & WCD

Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate, New Delhi. ...

Respondents

(through Sh. Ms. Sangeeta Rai with Sh. Pradeep Singh Tomar)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

This CP has been filed for the alleged non compliance of our order dated 23.01.2017.

2. Today when this matter was taken up, learned counsel for the respondents produced a copy of an order dated 04.08.2017 by which the applicant has been granted promotion.

3. In view of the aforesaid, we are satisfied that our order has been substantially complied with. Accordingly, we close this CP. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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